

NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

:

PETITION NUMBER

: CA/72/2017

NAME OF THE APPLICANT

: PARA ENTERPRISES PVT LTD

UNDER SECTION

: 441

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

G-ANJHAN AA

ORDER

Ms G Anjhanaa, PCS, representing the PCS on record for the applicant present and prayed time for making submissions stating that the senior counsel could not attend the Tribunal due to personal inconvenience. Time extended at request. Put up on 14.09.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy Member (Judicial)

Company Sevretory 20 mile (Dep-for Mr. S. Rajendson, 6/9/17)

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